**COURT-I**
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**IA NO. 736 of 2019 in**
**DFR NO. 1584 OF 2019**

**Dated: 13th May, 2019**

**Present:** **Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Spinning Mills Association** … **Appellant(s)**
**Vs.**
**Tamil Nadu Electricity Regulatory Commission & Ors.** … **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir
Counsel for the Respondent (s) :

## ORDER

Issue notice to the Respondents on the I.A. No. 736 of 2019 (Appln. for leave to file appeal) as well as on the main appeal returnable on 27. 05.2019. Dasti in addition is permitted.

List the matter on ***27.05 .2019.***

**(S.D. Dubey)**
**Technical Member**

**(Justice Manjula Chellur)**
**Chairperson**

*Pr/kt*